

**No. HCRB 14/2022  
(GROUP - D - RPC)**

**HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 20<sup>th</sup> JUNE, 2024.**

**I N T I M A T I O N**

**Sub:** Instructions for submission of original documents / testimonials to the candidates mentioned herein, who are selected to the post of Group-D under Residual Parent Cadre by providing one more opportunity - reg.

- Ref:** 1. Notification No. HCRB 14/2022 (GROUP-D-RPC) dated 12.03.2024 selecting candidates to the post of Group - D under Residual Parent Cadre.  
2. Intimation No. HCRB 14/2022 (GROUP-D - RPC) dated 19.03.2024.

\* \* \* \*

As per this office Selection Notification No. HCRB 14/2022 (Group-D - RPC) dated 12.03.2024, 128 candidates are selected to the post of Group-D (Peons, Watchmen, Sweepers and Peons [House Keeping]) under Residual Parent Cadre. In pursuance, Intimation at reference cited at Sl. No. 2 was notified and the selected candidates were directed to submit their original documents/ testimonials for the purpose of verification of genuineness, to this office on the dates specified therein.

In this regard, the following candidates have not submitted the original documents/testimonials and have remained absent for submission of documents.

<b>Sl. No.</b>	<b>Application No.</b>	<b>Name of the candidate Sriyuths / Smt.,</b>
1	HCK2264GRP034170	AKILESH S P
2	HCK2264GRP016682	GANGOTHRI G L
3	HCK2264GRP023384	YALLAPPA RAJAPPANAVAR
4	HCK2264GRP031671	SOUMYA CHOUDHARI
5	HCK2264GRP010453	SANTOSH MINDOLKAR

*Contd.,*

In view of the above and as a final opportunity, the above said candidates are instructed to submit the original documents/testimonials, reservation claimed if any, to this office *on or before 09.07.2024 at Recruitment Branch, High Court of Karnataka, Bengaluru – 560001.*

Further, it is made clear that if any of the above said candidates fail to submit the documents/testimonials within the time prescribed, it is informed that their candidature to the post of Group – D will be cancelled from the Final Selection List without further Intimation.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE,**

**Sd/-**

**(K.S. BHARATH KUMAR)  
REGISTRAR GENERAL**